(b) and (c) In view of (a) above, the question does not arise.

## Subsidy to Fertilizer Trade Association etc.

1752. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of assistance, subsidies or grants, etc., given to fertilizer trade associations, consultants etc. for seminars, workshops, exhibitions, year-wise during the last three years along with the purposes of giving it;
- (b) whether Government has conducted any post audit on such expenses to justify that the tax payers money has been used judiciously;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefore?

THE MINISTER OF STATE IN MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) An amount of Rs.5,00,000/- (Rupees five lakh only) has been released to Government of Nagaland during the year 2010-11 towards financial support for organizing the Second North East Agri Expo held on 15-19th Dec 2010.

- (b) No.
- (c) and (d) Office of the Comptroller and Auditor General of India will conduct audit.

## New investment policy for fertilizer sector

1753. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the new investment policy for the fertilizer sector has been implemented in the country particularly in the State of Gujarat;
  - (b) if so, whether fertilizer sector has responded positively towards the new policy;
- (c) if so, the names of the fertilizer units which have revamp their units including GNFC, Bharuch and GSFC, Vadodara, so far;
- (d) whether some of the units have asked Government for assured availability of gas for their plants of GNFC, KRIBHCO, IFFCO; and